HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 27th February, 2024

No. HCM/R-3/2018-Estt.-II/ 50‡/ : Vide Notification No. HCM/R-3/2018-Estt.-II/3629 and 3630, dated 6th February, 2024, applicants who have applied for recruitment to posts of Lower Division Assistant (LDA) and Group – D posts in the District Courts of Manipur were given the option of selecting the exam centre at Imphal or Guwahati for the Written Examination. The Online Choice Filling were open till 20th February, 2024 and 23rd February, 2024 respectively.

However, in the interest of the applicants who are unable to complete their online choice filling within the stipulated time, it is hereby informed to all concerned that the time for selecting the exam centre at Imphal or Guwahati for both LDA and Group – D posts will be extended and the **Online Choice Filling** will open from **28**th **February**, **2024 (11:00 A.M.)** to **8**th**March**, **2024(04:00 P.M.)**. The link for the same will be available at the official website https://www.hcmimphal.nic.in.

(YUMKHAM ROTHER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

- 1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
- 4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu, Judge, High Court of Manipur.
- 5. The Members, Selection Committee under Rule No. 7 of the 'Manipur State District Courts Service Rules, 2014'.
- 6. All the District & Sessions Judge/ Head of Department.
- 7. The System Analyst, High Court of Manipur.

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- He is requested to upload the same in the Official Website of this Registry.
- 6. The Superintendent, Establishment II, High Court of Manipur.
- 7. Notice Board/Concerned File/Guard File.